

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.27 of 2012 & I.A. No. 47/2012**

Dated: 1st August, 2012

In the matter of:

National Energy Trading & Services Ltd. Appellant (s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Anusha Nagarjan, Adv.

Counsel for the Respondent(s) : Ms. Ambika Garg, Adv.

ORDER

The court has not assembled today. Next date of hearing is **13.9.2012.**

Court Master

pr